CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO.117/2009 with I.A. No. 24/2009

Sub: Petition under Section 66 read with regulation 24 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.

.Date of hearing	:	30.7.2009
Coram	:	Dr. Pramod Deo, Chairperson Shri R.Krishnamoorthy, Member Shri S.Jayaraman, Member Shri V.S.Verma, Member
Petitioner	:	Tata Power Trading Company Limited, Mumbai
Respondents		1. Indian Energy Exchange Ltd., New Delhi 2. Power Exchange India Limited, Mumbai
Parties present	:	Shri Sitesh Mukherjee, Advocate for the petitioner Shri Sakya Singha Chaudhuri, Advocate for the petitioner Shri Vishal Anand, Advocate for the petitioner Shri G.S.Bhatia, TPTCL Shri M.G.Ramchandran, Advocate for the respondents Shri R.K.Mediratta, IEXL Shri P.K.Sarkar, PXIL

Through this petition, the petitioner, Tata Power Trading Company Ltd. has, *inter alia* questioned the trading operation by a section of the members of the power exchanges operated by the respondents and has sought directions to restraining them. Interlocutory application has been made for ex parte ad interim order.

2.   Heard the learned counsel for the parties on admission. After hearing the learned counsel for the parties, the Commission directed to admit the petition. Learned counsel for the respondents sought three weeks time to file their replies. Request was allowed.

3.   Accordingly, the respondents have been directed to file their reply to the petition and the interlocutory application by 21.8.2009, with a copy to the petitioner, who may file its rejoinder, if any, by 8.9.2009.

4.   The respondents have been directed to bring the issues raised in the petition to the notice of their members for their information and such action as may be considered appropriate by them, within one week. An affidavit to this effect shall be filed by the respondents by 17.8.2009.

5.   The petition along with IA shall be re-notified on 15.9.2009.

                                                    Sd/-
                                              (K.S.Dhingra)
                                               Chief (Law)